CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

ORDER SHEET

No. Of Adjournment: 9

COURT NO.: 1 25.11.2019

O.A./260/583/2015 ORISSA CIVIL AUDIT ASSOCIATION (GR. C&D)

-V/S-

COMPTROLLER AND AUDIT GENERAL

ITEM NO:62

FOR APPLICANTS(S) Adv.: Mr. S. K. Ojha

FOR RESPONDENTS(S) Adv.: Mr. S. K.Patra

Notes of The Registry	Order of The Tribunal	
	Ld. Counsel for the applicant submitted that he has received no instruction from the client for a long time. Hence, the OA is disposed of as not pressed. Ld. Counsel for the respondents is present.	
	(SWARUP KUMAR MISHRA) MEMBER (J) pms	(GOKUL CHANDRA PATI) MEMBER (A)